

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 237  
35(ND)15

IN THE MATTER OF:

Ms. Ameeta Mehra ... Applicant/Petitioner

Versus

M/s. Mehra Developers & Farms Pvt. ... Respondent  
Ltd.

Under Section: 397-398

Order delivered on 08.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Jeevesh Nagrath & Mr. Chandan Dutta, Advocates for the  
Petitioner.

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)  
COURT OFFICER